

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(1b)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/168/ (IB)/2017
NAME OF THE PETITIONER(S) : T. KETTIMUTHU
NAME OF THE RESPONDENT(S) : M.P. SHAN TEX PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PREETHI. S ARASU

Representing Counsel
for Petitioner

[Signature]

ORDER

Counsel for petitioner present and prayed time for making submissions. Counsel for respondent absent. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc